

ITEM NO.101
[PART-HEARD]

COURT NO.7

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 2734/2012

KHUB RAM

Appellant(s)

VERSUS

DALBIR SINGH & ORS.

Respondent(s)

(With application for early hearing and dismissal of appeal and office report

WITH SLP(C) No. 15871/2012

[MAHAVIR PRASAD V. DALBIR SINGH & ORS.]

(With application for permission to file SLP and application for condonation of delay in filing SLP and Office Report)

Date : 16/04/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. P.N. Misra, Sr. Adv.
Mr. Tarjeet Singh, Adv.
Mr. Satyendra Kumar, A.O.R.

in SLP 15871

Mr. Paramjit Singh Patwalia, Sr. Adv.
Mr. Ashok K. Mahajan, Adv.

For Respondent(s)

Mr. Vikas Singh, Sr. Adv.
Ms. Deepeika Kalia, Adv.
Mr. Kapish Seth, Adv.
Mr. Ajay Sharma, Adv.

For State

Mr. Arun Bhardwaj, A.A.G.
Dr. Monica Gusain, A.O.R.
Mr. Sanjeev Tayal, Adv.
For Mr. Kamal Mohan Gupta, A.O.r.

Ms. Naresh Bakshi, A.O.R.

UPON hearing counsel the Court made the following
O R D E R

Mr. Patwalia, learned senior counsel for the

petitioner resumed his arguments at 10:40 A.M. and concluded at 11:15 A.M. Thereafter Mr. Arun Bhardwaj, learned Additional Advocate General for the State of Haryana addressed the Court for fifteen minutes and then Mr. P.N. Misra, learned senior counsel for appellants made his submissions in rejoinder.

Hearing concluded.

Judgment reserved.

[KALYANI GUPTA]
COURT MASTER

[SHARDA KAPOOR]
COURT MASTER